OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From	То
1	Mr. Rishabh Gotra, JJA, EC: 22203884	JJA / Dealing Assistant in : 1. CJM Office (in pre-lunch Session) & 2. Judicial Branch (in post-lunch Session) North-East District, KKD Courts, Delhi	
2	Ms. Pratiyasha, JJA, EC: 42911791	Asstt. Ahlmad in the Court of Sh. Aakash Mohan Singh, JMFC (NI Act) Digital Court, North-East District, KKD Courts, Delhi.	1. Judicial Branch (in pre-lunch
3	Mr. Balraj Saini, JJA,	(Digital Traffic Court), North-East	Asstt. Ahlmad in the Court of Sh. Aakash Mohan Singh, JMFC (NI Act) Digital Court, North-East District, KKD Courts, Delhi.
4	Mr. Kashif Ahmed Alvi, JJA, EC: 51036056	JJA in Record Rooms, North-East District, KKD Courts, Delhi	JJA in R & ! Branch, North-East District, KKD Courts, Delhi

Note: (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Ms. Pratiyasha, EC: 42911791, JJA is directed that whenever any of the Dealing Assistant-cum-Branch Incharge of respective Branch happens to be on leave, in that case, she will perform her duties full day, in the Branch concerned, where Dealing Assistant-cum-Branch Incharge is on leave.

(SANJEEV JAIN)

Principal District & Sessions Judge, NE District, KKD Courts, Delhi

No. 5526-5540 /P&T/Admn/NE/KKD/2025

Dated 1 1 JUL 2025

Copy forwarded for information and necessary action to :-

- 1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-II, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. The AAO, North-East District, Karkardooma Courts, Delhi.
- 4. The Officers/officials concerned.
- 5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
- 6. Leave Section (NE), Karkardooma Courts, Delhi.
- The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
 - 8. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials in the LAYERS software.
 - 9. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.

10. PS to the undersigned. E.:

Principal District & Sessions Judge,
NE District, KKD Courts, Delhi